

(g) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) to (c) No report about certain Maoists crossing into India following the recent developments in Nepal has so far come to the notice of the Government.

(d) and (e) As per available reports, about 50 political leaders/activists have crossed over to the Indian side following at the declaration of the State of emergency in Nepal. They include leaders/activists of political parties viz. Nepali Congress(NC). Nepali Congress Democratic (NC-D), CPN-UML, Jan Morcha Nepal (JMN), Nepal Sadbhavna Party(NSP), Rashtriya Prajatantra Party(RPP) and also some students'/trade union leaders. Some of these leaders have returned to Nepal.

(f) and (g) SSB and the bordering States namely Bihar, West Bengal, Uttar Pradesh, Sikkim and Uttaranchal have been advised to increase vigil along the entire Indo-Nepal border and undertake intensive patrolling of the areas bordering Nepal to prevent ingress of Maoists or influx of Nepalese people into the Indian territory.

Losses suffered Due to Tsunami disaster

248. SHRI KB. KRISHNAMURTHY:
DR. MAM. RAMASWAMY:
SHRIMATI JAVA BACHCHAN:
SHRI JANARDHANA POOJARY:
SHRI NAND KISHORE YADAV:
DR. PRABHA THAKUR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of total loss suffered by the country due to Tsunami disaster, State-wise;

(b) the action taken by the Central Government to give relief and rehabilitation to Tsunami victims as of date;

(c) whether it is a fact that in many States, there does not exist any disaster management plan;

(d) if so, the details of such States;

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(e) whether the Central Government have been requesting the State Governments to put in place a proper disaster management plan; and

(f) if so, the action taken by the Central Government to impress upon the States the need for an exhaustive disaster management plan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) A statement showing the State/UT-wise loss of lives and damage to properties due to Tsunami of 26th December, 2004, is given in the Statement [Refer to the Statement I and II appended to the answer to Unstarred Question No. 214]

(b) Government of India have approved a special package named as "Rajiv Gandhi Rehabilitation Package for Tsunami affected areas". Statement showing the details of the relief package is given in the Statement. [Refer to the Statement I and II appended to the answer to Unstarred Question No. 214]

(c) to (f) It is primarily the responsibility of the States/Union Territories to prepare themselves for responding to disaster and providing relief to affected people. However, the Government of India have advised State Governments/UTs to prepare State Disaster Management Plans incorporating therein prevention, mitigation and preparedness measures. So far, the States of Andhra Pradesh, Gujarat, Haryana, Maharashtra and West Bengal have confirmed the preparation of such plans. The Central Government is pursuing the matter with States/UTs and also providing necessary guidance/assistance sought by the States/UTs in formulating the plans.

Setting up of Disaster Management Authority

249. SHRI MANOJ BHATTACHARYA:
SHRI MURLI DEORA:
SHRI ANAND SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to set up any permanent disaster management authority for dealing with a major disaster of the magnitude of Tsunami and if so, the details thereof; and

(b) whether there is any proposal to give the proposed authority